

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi and Ors.
v.
M/s. R.S. Stones Pvt. Ltd.

..... Petitioners/Applicant

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 20.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. Kushal Bansal, Adv.
For the Respondent -

ORDER

It is recorded in the order dated 31.01.2019 that Mr. Shreyas Joshi had appeared for respondent and undertaken to file reply within ten days. Today nobody appears for respondent neither the reply is filed. Right to file reply is closed.

List for arguments on 25.03.2019.

Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

20.02.2019
Ritu Sharma